CP NO. 121(ND)/2015 RT No.09/2016

Virender Kapoor & Ors.

...Petitioners

Versus.

M/s United Cycles & Parts Mfg. Association.

...Respondent

Present:

Mr. Sanjay Mishra with Mr. Geetesh Meena, Advocates for petitioners.

Mr. Rakesh Kumar with Mr. Vaibhav Sahni, Advocates for respondent.

This is a part heard case and Member (Technical) is on leave. The matter be adjourned to 24.11.2016 for arguments.

(Justice R.P. Nagrath) Member(Judicial

November 16, 2016